

Poonas

In the High Court of Judicature, Bombay.

Now day, the 21 day of November, 1864

SPECIAL APPEAL No. 658 of 1864

Krishnaji Ram -
- chandra Kuvadi Karb.
- Kurne of the Poona
District

Appellant,

(Original Plaintiff)

versus

Moro Bhikaji -
Kuvadi Karb.
- nari of the Poona
District

Respondent,

(Original Defendant)

Rs. 55-0-0

The claim in the Original Suit was to recover 10 Bergas of land being half the share of joint property

In Appeal No. 407 of 1863 the P. S. Amela
of the District of Poona at Poona reversed
the Decree of the Muzafar Jinnah who had decreed in favor of the
- tiff.

A Special Appeal was preferred in the High Court on the grounds that the de-
- cision of the Principal Sudder

Amela

Ameen is contrary to law ~~is that~~

(a) In that altho' the action brought by appellant was to obtain specific performance of the terms of the agreement N^o. 3 (held to be proved) the Principal Judge Ameen failed to award in Appellant's favor. -

(b) In that Principal Judge Ameen totally misconstrued the said agreement & in holding that the position now taken up by the Respondent was not an infringement of the terms of the said agreement. -

The Court on firm the decree of the P. J. & will with costs in spl. Appellant.

Atkinlock Forbes

A. M. Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 658
of 186 *A* against the decision of the *P^l. Sader Amin* of the
District of *Poona*—and disposed of on the *21st November*
by *confirming the same with costs.* 1864.

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Mousuff Court</i>	<i>6. 6.</i>			
In the <i>P^l. Sader Amin Court</i>	<i>2. 10. 5</i>			
			<i>9. 5</i>	
<i>In this Court.</i>				
Stamp for Memorandum of Special Appeal	<i>4</i>			
Stamps for copies of Decree and Judgment	<i>3.</i>			
Stamp for Vukeelutnama	<i>2</i>			
Batta for Process and Postage	<i>1 3</i>			
Sectioner's Fee	<i>1</i>			
Vukeel's Fee	<i>1 10. 5</i>			
			<i>12. 13. 5</i>	
		Rupees....		<i>21. 13. 10</i>

BY THE RESPONDENT.

<i>In the District.</i>				
In the <i>Mousuff Court</i>	<i>11 14. 10</i>			
In the <i>P^l. Sader Amin Court</i>	<i>8. 2. 10</i>			
			<i>20 1. 8.</i>	
<i>In this Court.</i>				
Stamp for Vukeelutnama	<i>2.</i>			
Vukeel's Fee	<i>1 10. 5</i>			
			<i>3. 10. 5</i>	
		Rupees....		<i>23. 12. 1</i>



[Handwritten Signature]

1st Asst. Registrar

[Handwritten Signature]

For Sealer

The 21st November 1864